



\$~22 to 25

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **OMP (ENF.) (COMM.) 232/2018 & EX.APPLs.(OS) 376/2019,
721/2019, 1520/2023, I.A. 13741/2018**

STRACON INDIA LTD & ANR. Decree Holders

versus

PRASAR BHARTI Judgement Debtor

23

+ **OMP (ENF.) (COMM.) 153/2019 & EX.APPLs.(OS) 467/2020,
1031/2020**

PRASAR BHARATI Decree Holder

versus

STRACON INDIA LIMITED Judgement Debtor

24

+ **OMP (ENF.) (COMM.) 49/2020**
PRASAR BHARTI (BROADCASTING
CORPORATION OF INDIA)

.... Decree Holder

versus

STRACON INDIA LIMITED Judgement Debtor

25

+ **OMP (ENF.) (COMM.) 50/2020**
PRASAR BHARATI (BROADCASTING
CORPORATION OF INDIA)

.... Decree Holder

versus

STRACON INDIA LIMITED Judgement Debtor

Appearance:- Mr. Rajeev Sharma, Senior Advocate with Mr.



Abhishek & Mr. Kartikeya Tripathi, Advocate for
Prasar Bharti in Item Nos. 22 to 25.
Mr. Gautam Bajaj, Advocate for Stracon India
Limited in Item Nos. 22 to 25.

CORAM:
HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER
24.01.2024

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Subject to orders of Hon'ble the Judge-in-Charge (Original Side),
list these enforcement proceedings before another Bench on 19.03.2024.

PRATEEK JALAN, J

JANUARY 24, 2024
'pv'/